

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3718  
ANSWERED ON:11.12.2009  
REVENUE EARNED FROM FEMA AND MRTP  
Rawat Shri Ashok Kumar

**Will the Minister of FINANCE be pleased to state:**

- (a) the revenue earned by the Government from implementation of Foreign Exchange Regulation/ Management Act (FEMA) and Monopolies and Restrictive Trade Practices Act (MRTP) during each of the last three years and the current year;
- (b) whether any review has been made/proposed to be made in the Acts in this regard; and
- (c) if so, the reasons and details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): The details of the amounts accruing to the Government by way of recovery of penalties imposed and the value of Indian/foreign currencies confiscated under FEMA & FERA and the revenue collected under MRTP Act for the purpose of providing cause lists, copies of final orders, certified copies of docket orders and file inspection charges, during the last 3 years and the current year are at Annexure.

(b) & (c): A review has already been taken consequent to which FERA, 1973 has been repealed and replaced by FEMA, 1999. As far as MRTP Act is concerned, it has since been repealed.